

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 1120/2026

JUST RIGHTS FOR CHILDREN ALLIANCE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 10-09-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANAFor Petitioner(s) : Mr. H.S. Phoolka, Sr. Adv.
Mr. Bhuwan Ribhu, Adv.
Ms. Rachna Tyagi, Adv.
Mr. Saksham Maheshwari, AOR
Ms. Shashi, Adv.
Ms. Surabhi Katyal, Adv.
Ms. Taruna Panwar, Adv.
Ms. Aditi Bhardwaj, Adv.
Ms. Surpreet Kaur, Adv.
Mr. Kartik Goyal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 28.09.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
DY. REGISTRAR